

raising/ extension/ widening of platforms at Badshahnagar, Gorakhpur, Saidraja & Tilhar; provision of additional platforms at Manakapur. Duddhinagar & Pariawan Kalakankar Road; augmentation of booking/reservation facility at Deoria Sadar, Pilibhit & Badshahnagar; electrification of Ramaipur, Parsehra Mai, Manwa, Munda Gopal Ashram, Mahtha Bazar, Pindra Road, Piparsand, Sonik, Bandhua Kalan, Jaunpur Kutchery, Rahmat Nagar, Talakhajuri, Tikauli-Rawatpur, Ramchandrapur, Ishardaspur, etc. were taken up.

[English]

Gauge Conversion

7015. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of RAILWAYS be pleased to state:

(a) the progress of work on proposed broad gauge Railway line from Vasco Margao Railway Station upto Hospet-Hubli via Londa;

(b) the details regarding redeeming features of the proposal in terms of year-wise financial provision physical target of works and latest status of the project by standard norms and provision of funds for 1994-95;

(c) whether conversion of present railway track into broad gauge is likely to affect rail traffic between Vasco to Hubli;

(d) if so, the extent of loss of revenue to the Government on cargo and passenger traffic;

(e) whether during the conversion period the mining and other industrial activity in Goa and Hospet are likely to be hit severely; and

(f) if so, the action being taken to ensure that the work is carried out smoothly?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b). The work is making good progress on Hospet-Hubli-Londa section which would be completed in 1994-95. Work would be taken up between Londa and Vasco shortly. The funds provided for this work in 1994-95 are Rs. 89 crs.

(c) Yes, Sir. Temporarily, till the entire route is converted.

(d) As the loss will depend on quantum of traffic getting diverted to road or not moving at all it is difficult to forecast the same.

(e) and (f). The matter has been discussed with the Mining Industry and they have agreed to temporary road bridging between Londa and Vasco.

State Land use Board

7016. SHRI SOBHANADREES WARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have accorded approval for the continuation of Central Sector Scheme for strengthening the State Land Use Board during the Eighth Plan period;

(b) whether the State Governments of Karnataka and Andhra Pradesh have submitted proposals for Centre's approval and release of necessary funds for implementing the Scheme;

(c) if so, the details thereof; and

if any, provided at present?

(d) the action taken by the Government thereon along with financial assistance,

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
AVRIND NETAM): (a) Yes Sir.

(Rs. in lakhs)

(b) (d).

S. No.	Name of State	Financial Year	Proposal received from State Govt.	Central assistance released
1.	Andhra Pradesh	192-93	13.10	12.05
		1993-94	21.00	9.40
2.	Karnataka	1992-93	7.36	4.46*
		193-94	No proposals was received	

* (including revalidated balance amounts lying with the State from previous years)

The Administrative Approval indicating the tentative allocation for 1994-5 has already been issued in respect of State Land Use Board who have implemented the scheme continuously upto 1993-94. However, the detailed proposals are awaited from the State Government of Andhra Pradesh and Karnataka.